

ड.ए.ट्री. निःशुल्क प्रति

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH : JODHPUR

Date of order : 18.12.1997

M.A. No. 204/1997

in

C.A. No. 285/1997

Raj. Kumar Saini S/o. Shri R.L. Saini aged about 25 years
resident of ward No. 16, Churu.

... Applicant.

versus

1. Union of India through its Secretary Post, Dak Bhawan,
New Delhi.
2. Post Master General, Rajasthan Western Region, Jodhpur.
3. The Supdt. of Post Offices, Churu, Rajasthan.
4. Employment Officer, Employment Exchange, Churu.
5. DG Post, India, Dak Bhawan, Sansad Marg, New Delhi.

... Respondents.

Mr. Sumeet Mehta, Counsel for the applicant.

CO-RAM :

Hon'ble Mr. A.K. Misra, Member Judicial.

Hon'ble Mr. Gopal Singh, Member Administrative.

PER HON'BLE MR. A.K. MISRA.

Heard the learned counsel for the applicant. Learned counsel for the applicant submits that the recruitment process adopted by the concerned department is in violative of the department guidelines. Moreover, the concerned authorities have framed their own guidelines for interview. Thus, the whole process is a questionable process of selection. He further submits that the process of selection be stayed or in the alternative the respondents be directed to allow the applicant to appear in the said test.

2. We have considered the prayer of the applicant. In our opinion, it would not be proper to stay the selection process totally. Whether the department has committed any breach of certain rules by not inviting applications from open market is to be seen and decided on merits. Therefore, no relief regarding participation in the selection process can be given to the applicant at this stage. However, in the given circumstances of the case, it is ordered that if the respondents proceed to appoint the candidates in terms of their Notification for the post of Postal Assistants / Sorting Assistants, then every such appointment shall be subject to the decision of this O.A. It is further ordered that this condition should specifically be mentioned in every appointment letter of the successful candidates. A copy of this order be placed in the connected O.A.

3. With the above directions, the M.A. is disposed of.

Sd/-
(GOPAL SINGH)
MEMBER (A)

Sd/-
(A.K. MISRA)
MEMBER (J)

मार्गित
कर्त्त्य प्रतिलिपि

16/10/1988
प्रवासी दरबिकारी (न्यायिक)
केन्द्रीय प्रशासनिक अधिकरण
जोधपुर न्यायीठ, जोधपुर